

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 15

CP (IB) No. 246/Chd/HP/2021

Under Section 9, IBC, 2016

In the matter of:-

Unique Safety Services Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Inox Wind Ltd.

...Respondent/ Corporate Debtor

Present through Video Conferencing:

Ms. Samiya Singh, Advocate for the petitioner.

It is stated by learned counsel for the petitioner that issue of threshold limit is pending consideration before the Hon'ble Supreme Court in ***Jumbo Paper Product's*** case and the matter is listed in the month of February, 2023. List the matter on 27.02.2023.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

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**(Harnam Singh Thakur)
Member (Judicial)**

December 01, 2022

SM